

as per latest information available with his Ministry including those which are in the process of being set up viz., the name of the Indian business house concerned; its collaboration terms and conditions regarding equity participation; technical know-how, equipment, manpower and the extent of repatriation of profits permissible, the nature of the articles being/to be manufactured and its operational profits or losses;

(b) the amount, if any, repatriated by these business houses since inception of the joint ventures which are functioning at present; and

(c) the check with Government are exercising over the proper repatriation of the profits and to prevent their being misused abroad by these Business Houses for the jaunts of their Executives and Directors?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) According to the latest available information, there are 159 joint ventures in production/operation and 78 under implementation. A statement showing the name of the Indian promoter, country of location, field of collaboration, total equity, Indian equity and the date of approval is laid on the Table of the House. [Placed in library See No. LT-8331/84]. It is estimated that the amount repatriated as dividend, technical know-how fee, etc., has been of the order of approximately Rs. 28 crores.

(c) One of the conditions imposed at the time of issuing approvals relates to submission of periodical reports. R.B.I. Calls for certified copies of balance sheets & profit and loss account together with Directors' report of the overseas joint ventures and a certificate from the overseas auditors indicating how the amount of dividend etc. due to the India participant have been arrived at.

Indo-E.E.C. Trade

9994. SHRI K. PRADHANI : Will the Minister of COMMERCE be pleased to state the steps taken to boost Indo-EEC trade and to consolidate long-term relationship between India and the E.E.C. and to improve India's balance of trade with E.E.C.

in the context of the recent meeting held in Paris between Foreign Minister of India and the Foreign Minister of France, who is also the President of the EEC's Council of Ministers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : The Foreign Minister of India recently visited France in connection with the inauguration of the Indo-EEC political dialogue with France representing EEC as the President country. Although the Indo-EEC economic and commercial matters are not within the purview of the political dialogue, the Foreign Minister availed himself of this opportunity to broadly take up these matters during his meeting with the French Minister for European Affairs, consistent with the constant follow-up at different levels and in different for-a-for increasing the bilateral trade turn-over, especially India's share in it.

Bilateral trade between India and Ireland

9995. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether any bilateral trade has been established between Ireland and India;

(b) if so, since when and the areas of co-operation; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) India and Ireland cooperate in trade on a continuing basis. Major items of our exports to Ireland include tea and mate, tobacco, textile yarn, fabrics, made-up articles, articles of apparel and clothing and footwear. While our imports from Ireland are largely of milk & cream, butter, chemicals & related products.

Gliding clubs operating in India

9996. SHRI G.Y. KRISHNAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of gliding clubs operating in the country; and